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**CENTRAL GROUND WATER BOARD, (REGIONAL DIRECTOR)  
RECRUITMENT RULES, 1996**

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**CENTRAL GROUND WATER BOARD, (REGIONAL DIRECTOR)  
RECRUITMENT RULES, 1996**

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Regional Director in the Central Ground Water Board, namely : -

**1. Short title and commencement :-**

(1) These rules may be called the Central Ground Water Board, (Regional Director) Recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of post, classification and scale of pay :-**

The number of the said post, its classification and scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age-limit, qualifications, etc :-**

The method of recruitment, age-limit, qualifications and other matters relating to the post shall be as specified in Columns 5 to 14 of the Schedule.

**4. Disqualifications :-**

No person,-

(a) who has entered into or contracted a marriage with a person

having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

| Name of the post.  | No. of posts.                                | Classification.  | Scale of pay.      | Whether selection post or non selection post. |
|--------------------|--|--|--------------------|---|
| 1                  | 2  | 3  | 4                  | 5   |
| Regional Director. | 16* (1996)                                   | General Central Service, Group A' Gazetted (Non-Ministerial) (Scientific and Technical). | Rs. 4500-150-5700. | Selection.                                    |
|                    | *Subject to variation dependent on workload. |  |                    |   |